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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

**JODHPUR BENCH, JODHPUR**

**ORDER SHEET**

**APPLICATION NO.....OF**

**Applicant(s)**

**Respondent(s)**

**Advocate for**

**Advocate for**

**Applicant(s)**

**Respondent(s)**

**Notes of the Registry**

**Orders of the Tribunal**

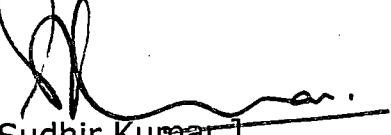
OA No.--- /2011 (Diary No. No. 212/2011)

Leeladhar Sharma vs. UOI & Ors.

Date of Order: 02.08.2011

Mr. Govind Suthar, proxy counsel for  
Mr. Sandeep Shah, counsel for applicant.

Shri Govind Suthar, proxy counsel for Shri Sandeep  
Shah, counsel for applicant, seeks withdrawal of this O.A.  
Allowed. The Original Application is, thus, dismissed as  
withdrawn.

  
[ Sudhir Kumar ]  
Administrative Member

  
[ Dr. K.B. Suresh ]  
Judicial Member

nlk